

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 88 OF 2018 &
IA NO. 300 OF 2018

Dated: 13th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Sukhbir Agro Energy Ltd.	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. C.K.Rai
Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-2

ORDER

The learned counsel appearing for the first Respondent prays for another two weeks' time to file the reply in this matter.

Submission made by the learned counsel appearing for the Respondent, as stated above, is placed on record.

Another two weeks' time is extended for compliance of the order dated 30.05.2018 subject to payment of cost of Rs.1000/-.

List this matter on **06.09.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member